

SL.No. 05



BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
MA no. 22 of 2023
Original Application No. 06/2016/EZ

Subhas Dutta
....Applicant
Versus
State of West Bengal &Ors.
...Respondents
Index

Sl No.	Particular	Annexure No.	Pg. No.
1.	Affidavit by HMC		1-5
2.	Copy of the letter dated 18.07.2022	R-1	6
3.	Copy of the letter dated 12.10.2023	R-2	7-10
4.	Copy of the Letter dated 11.8.2023	R-3	11-17
			—

Filed by
Amrita Pandey
Advocate
for (HMC)
Respondent no. 5.
Date : 18/10/2023

Dharati Pandey



BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
MA no. 22 of 2023
Original Application No. 06/2016/EZ

Subhas DuttaApplicant

Versus
State of West Bengal &Ors.
...Respondents

AFFIDAVIT OF COMPLIANCE BY THE COMMISSIONER, HOWRAH MUNICIPAL
CORPORATION, RESPONDENT NO. 5 IN COMPLIANCE WITH THE ORDER OF
THE NATIONAL GREEN TRIBUNAL, EASTERN ZONE BENCH

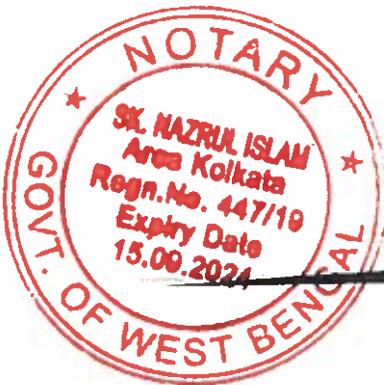
I, Dhaval Jain, son of Sri Manoj Kumar Jain, aged about 34 years, by faith
- Jain, by occupation - Service, working for gain at Howrah Municipal
Corporation, 4, Mahatma Gandhi Road, Howrah - 711 101 do hereby
solemnly affirm and say as follows:

1. I am the Commissioner of the Howrah Municipal Corporation and the authorized representative of respondent No. 5. I am competent and have been duly authorized by respondent No. 5 to make and affirm this affidavit on behalf of respondent No. 5. I am fully acquainted with the facts and circumstances of the case.
2. I affirm this affidavit in terms of the solemn order passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata.
3. That the answering respondent vide its letter dated 18/07/2022 requested the KMDA (being the expert body) to construct the STP at



Santragachi Jheel for compliance of the orders of this Hon'ble Tribunal. Copy of the Letter dated 18/07/2022 to KMDA is annexed hereto and marked with Letter R/1.

4. KMDA in its affidavit affirmed on 10/10/2023 filed before this Hon'ble Tribunal has given the current status of the matter and the steps taken. The answering respondent craves leave to refer to the copy of the affidavit at the time of hearing, if necessary.
5. That KMDA submitted a status report dated 5th October, 2023 in the said affidavit, wherein it was stated that the 5th tender was invited on 11th September, 2023 and technical bid was opened on 9th October, 2023. It also has been informed by Chief Engineer, GAP, KMDA that one bidder has participated in this tender call and financial bid opening is underway.
6. That the department of UD&MA is monitoring the pollution abatement work undertaken by all the stakeholders and are taking steps and efforts to implement the best strategy for complying with the orders passed by this Hon'ble Tribunal.
7. That the answering respondent's letter dated 12/10/2023 records that a joint inspection was carried out on 10/10/2023 and original Joint Memorandum signed by all the concerned parties was handed over to the representatives for initiating further action. Copy of the letter dated 12.10.2023 along with Letter dated 18.7.22 addressed to South Eastern Railway is annexed hereto and marked with Letter R/2 colly.
8. That on the request of the answering respondent, UDMA had engaged specialized agency for Vegetation Management of Satragachi Jheel & Surrounding Areas to the Bio-Diversity Board and thereupon Mates-Nature Club (NGO) was appointed for cleaning the jheel, upkeep of the jheel and maintenance of flora and fauna of



the said jheel. Bio Diversity Board is timely taking steps for monitoring the vegetation management of the Jheel. Mates Nature Club is taking all necessary steps for keeping the water body clean and ready for arrival of the migratory birds in the coming winter season. The Commissioner, Howrah Municipal Corporation has written to Member Secretary, West Bengal Biodiversity Board requesting the same. Copy of the letter dated August 11, 2023 and related documents recording the above facts is annexed hereto and marked with Letter R/3.

9. That the answering respondent respectfully submits that HMC is ready and willing to abide by the order/s and direction/s made by this Hon'ble Tribunal and has and shall take all possible steps to comply the directions of the Hon'ble Tribunal.
10. That the statements made in paragraphs 1 is true to my knowledge and the statements made in paragraph nos. 2 to 8 are information derived from records and the rest thereof are my humble submission before this Hon'ble Tribunal.

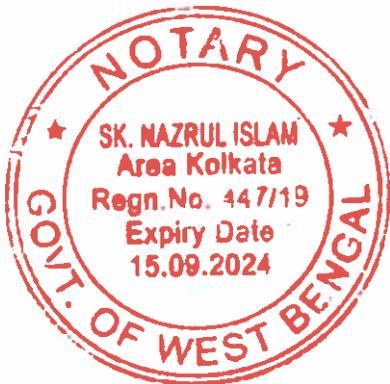
Identified by me

Amrita Pandey

Advocate F/747/2009

18/10/2023

Dharat Paul P.
Deponent



Solemnly Affirmed and
Declared before me U/S 139
CPC, U/S 297 (C) CrPC

SK
Notary

SK, Nazrul Islam
Notary, Govt. of W.B.
Regn. No. 447/19
City Civil Court, Calcutta

18 OCT 2023



VERIFICATION

I, Dhaval Jain, son of Sri Manoj Kumar Jain, aged about 34 years, by faith - Jain, by occupation - Service, working for gain at Howrah Municipal Corporation, 4, Mahatma Gandhi Road, Howrah - 711 101 do hereby verify that the contents of paragraphs 2 to 8 and parts thereof are based on information and/or derived from sources which I verily believe to be true and I have not suppressed any material facts and circumstances and the rest are my humble submissions, before this Hon'ble Tribunal.

Dhaval Jain
Deponent

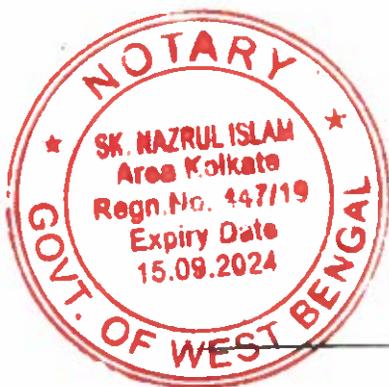
Identified by me

Amrita Pandey
Advocate

F/747/2009

DATE: 18/10/2023

PLACE: Kolkata





HOWRAH MUNICIPAL CORPORATION

4, MAHATMA GANDHI ROAD, HOWRAH-711 101

☎ 033 2638 3211/12/13 ☎ 033 2641 0830

Engineering Department

Annexure
- 6 - R/1

No. ED/ S&D / Commr./372 / 2022-2023

Date: 18.07.2022

To,
Chief Executive Officer,
KMDA,
Unnayan Bhavan (Administrative)
DJ-11, Sec-II, Salt Lake, 3rd Floor, Administrative Block,
Kolkata - 700091

Sub.: Construction of STP at Santragachi Jheel
Ref: OA No. 06/2016/EZ- - Subhas Dutta vs State of West Bengal & Ors of Hon'ble NGT

Sir,

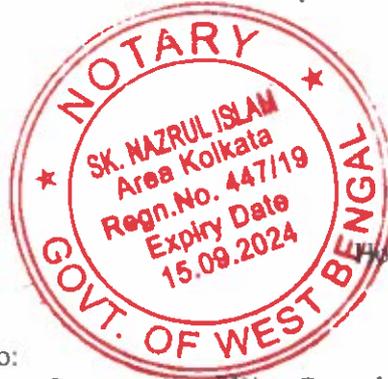
In reference to the above said Order of the Hon'ble NGT, HMC has been directed to set-up an STP along with a Garland Drain within 4 months from the date of issue of the said Order.

In this context, it may kindly be noted that the team of HMC lacks technical expertise for construction of STP and allied works as all STPs in Howrah have been constructed and are maintained by KMDA (an expert body for the said matter). As the matter is of extreme urgency and high importance, it will be most appropriate if an experienced body with expertise in the said matter takes up the work.

Also, a large amount of groundwork has already been completed by KMDA. The DPR along with layout drawing of STP in the adjacent pond of Santragachi Jheel has already been prepared by KMDA vide memo no. 248/CE/W&S/GAP/KMDA/2022-2023 Dated: 13.07.2022 issued by Chief Engineer, GAP Wing, W&S Sector, KMDA.

In this light, I request you to kindly direct the concerned sections of KMDA to proceed with the construction work of STP and allied works at the earliest.

Thanking you.



Yours faithfully,

Paul C. 18/7/22
Commissioner

Howrah Municipal Corporation

Enc.: Order of the Hon'ble NGT

Memo No. ED/ S&D / Commr./ 372 (1-5) / 2022-2023

Date: 18.07.2022

Copy forwarded for information and necessary action to:

1. Principal Secretary, UD & MA Department, Government of West Bengal
2. Hon'ble, Chairman, BOA, HMC
3. Dy. Commissioner-I, HMC
4. Executive Engineer (S&D),
5. Office Copy

भारतीय डाक



EW380221298IN IVR:6987380221298
SP HOWRAH HO <711101>
Counter No:2, 20/07/2022, 14:44
To: THE C EXECUTIVE, SALT LAKE CITY
PIN: 700091, Sech Bhawan SO
From: COMMISSIONER, HOWRAH MUNICIPAL
Wt: 100gms
Amt: 41.30 (Cash) Tax: 6.30
<Track on www.indiapost.gov.in>

Paul C. 18/7/22
Commissioner

Howrah Municipal Corporation



HOWRAH MUNICIPAL CORPORATION

4, MAHATMA GANDHI ROAD, HOWRAH - 711 101
Tel: (+91-33) 2638-3211-13, 2641-5218; Fax: (+91-33) 2641-5218/2214

Annexure

R/2

No. 067 /Gen (S.C. Cell)/Commr./2023-24
The Divisional Railway Manager,
South Eastern Railway,
Kharagpur;
West Bengal.

Dated : October 12, 2023.

Sub : MA 22/2023/EZ in OA No. 06/2016/EZ – Subhas Dutta vs State of W.B. & Ors. (Ref. Santragachi Jheel) - Reg.

Sir,

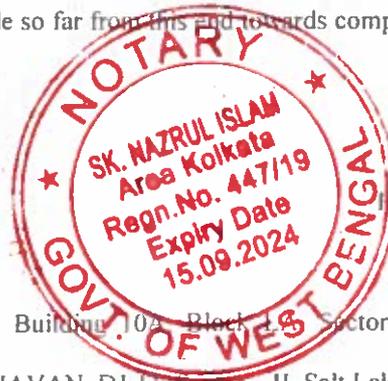
Propos of the above, your kind attention is being drawn to the Affidavit filed by Shri Rewti Raman Roy, Dy. Chief Engineer / Station Development & Works, S.E. Railway, Head Quarters, Kolkata on behalf of the Respondent No 3 in the above-mentioned M.A. before the Hon'ble NGT, Eastern Zone.

In this connection, contrary to the submission made in the Affidavit ibid in general and vide Pt. No 3 and 4 in particular, following statements are made for your kind information and necessary record :

- (i) Pursuant to the Solemn Order passed by the Hon'ble NGT, New Delhi in connection with OA No. 06/2016/EZ, initiative was made from the end of HMC (Respondent No 5) only for identification of suitable land for construction of STP & Garland Drain around Santragachi Jheel through joint inspection on urgent basis vide letter No. ED/S&D/Commr./371/2022-23, dated 18.07.2022 addressed to your good-office.
- (ii) The Jt. Inspection finally took place on 10.10.2023 and the original Jt. Memorandum signed by all concerned has already been handed over to the representative of your good-office present there-at for initiating further action in this regard, copy enclosed for ready reference please.
- (iii) The under-signed already requested the KMDA for construction of STP at the Santragachi Jheel for compliance of the Solemn Order ibid vide letter No. ED/S&D/Commr./2022-23, dated 18.07.2022 being the expert body in the matter and they have acceded to that requested and initiated the tendering process. The copy of the letter and the progress of the said work, as reported by the executing agency, are enclosed for kind information and ready reference please.
- (iv) Last but not the least, HMC has taken all the initiatives for cleaning of the vicinity of the Santragachi Jheel as part of its regular day-to-day activity without any cessation and arranged for the "Vegetation Management in Santragachi Wetland" by engaging a specialist agency, "Nature Mates Nature Club" for the year 2022 like previous years also for the safe passage of the winged guests to the Jheel in the winter season through the West Bengal Biodiversity Board. The same request has been made this year too before the West Bengal Biodiversity Board for its continuance for the ensuing winter season. Copies of the relevant documents are enclosed for kind information and ready reference pl

This is to bring to your kind notice the initiatives made so far from this end towards compliance of the Solemn Order of the NGT as mentioned above.

Thanking you,



Yours faithfully,

SK

Commissioner,

Howrah Municipal Corporation

Encls : as stated above.

Dated : October 12, 2023.

No. 067/1(6) /Gen (S.C. Cell)/Commr./2023-24

Copy forwarded for information to :

- 1) The Member Secretary, WBPCB, Paribesh Bhavan, Building 104, Block 1, Sector III, Bidhannagar, Kolkata - 700106;
- 2) The Chief Executive Officer, KMDA, UNNAYAN BHAVAN, DJ-II, Sector - II, Salt Lake, Kolkata - 700091;
- 3) The Sr. Spl. Secretary, UD&MA Dept., Govt. of West Bengal, "NAGARAYAN", DF - 8, Sector - I, Salt Lake, Kolkata - 700084;
- 4) The District Magistrate, Howrah;
- 5) The Secretary, HMC;
- 6) The OSD (Law), HMC - with request to keep apprise the Ld Counsel of the HMC in the instant OA.

Howrah Municipal Corporation

Jawad R. Roy
Commissioner,
Howrah Municipal Corporation



HOWRAH MUNICIPAL CORPORATION

4, MAHATMA GANDHI ROAD, HOWRAH-711 101

☎ 033 2638 3211/12/13 ☎ 033 2641 0830

Engineering Department

No.: ED/ S&D / Commr./371 / 2022-2023

Date: 18.07.2022

To,
The Divisional Railway Manager,
S.E. Rly., Kharagpur Division,
Kharagpur,
West Bengal

Sub.: Land for Construction of STP and Garland Drain around Santragachi Jheel

Sir,

Kindly refer to the final order passed by the Hon'ble NGT, New Delhi in connection with OA No. 06/2016/EZ-Subhas Dutta vs State of West Bengal & others regarding prevention of damage to Santragachi Jheel by polluted water.

As per the Hon'ble Tribunal's direction, the S.E. Rly. is requested to provide land for construction of STP and Garland Drain around Santragachi Jheel. The land may be provided to suit the requirement as proposed by the enclosed request letter of the KMDA (the State Government nominated expert implementing authority for the STP).

Given the emergent nature of the matter, I, hereby, request you to kindly depute officers for immediate joint demarcation of land for the said purpose. A suitable date and time can be suggested from your end at the earliest.

The other formalities in connection with the said handover of land and cost-sharing claims for the STP may continue in parallel as per extant norms.

Thanking you.

Yours faithfully,

Jawad
Commissioner
Howrah Municipal Corporation

Enc.: 1. Order of the Hon'ble NGT; 2. Letter of CE, GAP, KMDA

Memo No. ED/ S&D / Commr./ 371 (1-5) / 2022-2023

Copy forwarded for information and necessary action to:

1. Principal Secretary, L&LR Department, Government of West Bengal
2. Principal Secretary, UD & MA Department, Government of West Bengal
3. Chief Executive Office, KMDA
4. Dy. Commissioner-I, HMC
5. Executive Engineer (S&D), HMC
6. Office Copy



Date: 18.07.2022



EW380221307IN IVR:6987380221307
SP HOWRAH HD <711101>
Counter No:2,20/07/2022,14:44
To:THE DIVISION, KHARAGPUR
PIN:721301, Kharagpur SD
From:COMMISSIONER, HOWRAH MUNICIPAL
Wt:100gms
Amt:41.30(Cash)Tax:6.30
<Track on www.indiapost.gov.in>
(भारतीय डाक) (Bharat Mail - Stay Safe)

Jawad
Commissioner
Howrah Municipal Corporation



OFFICE OF THE CHIEF ENGINEER
GAP WING, W&S SECTOR, KMDA
1ST FLOOR, UNNAYAN BHAVAN, SALT LAKE,
KOLKATA-700091

KOLKATA
METROPOLITAN
DEVELOPMENT
AUTHORITY

Memo No. 248/CI/W&S/GAP/KMDA/2022-23

Date: 13.07.2022

To
The Municipal Commissioner,
Howrah Municipal Corporation.

Sub: DPR and Layout Drawing of STP for Shantragachi Jheel.

Ref: AO No.06/2016/EE

Sir,

With reference to the above AO No this is to state that as per order passed by Hon'ble NGT on 04.07.2022, HMC has to set up STP along with the Garland Drain within 4 months to prevent discharge of untreated sewage into the lake.

Accordingly the DPR along with layout drawing of the STP in the adjacent pond of the Shantragachi Jheel is send for your perusal and necessary communication with the South Eastern Railway as well as necessary action from your end please.

This is to be mentioned that the area of adjacent pond of Shantragachi Jheel is about 17 acre and after construction of the STP the water area of this pond will be reduced by only about 1 acre.

Encl: DPR & Layout Drawing soft copy

Your faithfully

[Handwritten Signature] 13/7/22

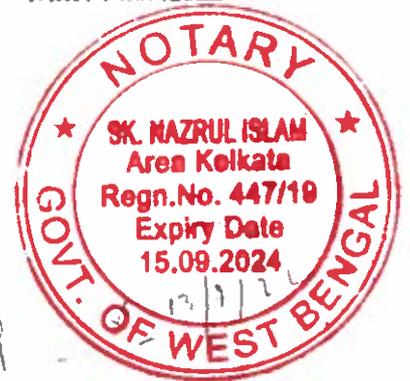
Chief Engineer
GAP Wing, W&S Sector, KMDA

Memo No. 248/CI/W&S/GAP/KMDA/2022-23

Date: 13.07.2022

Copy for kind information to:

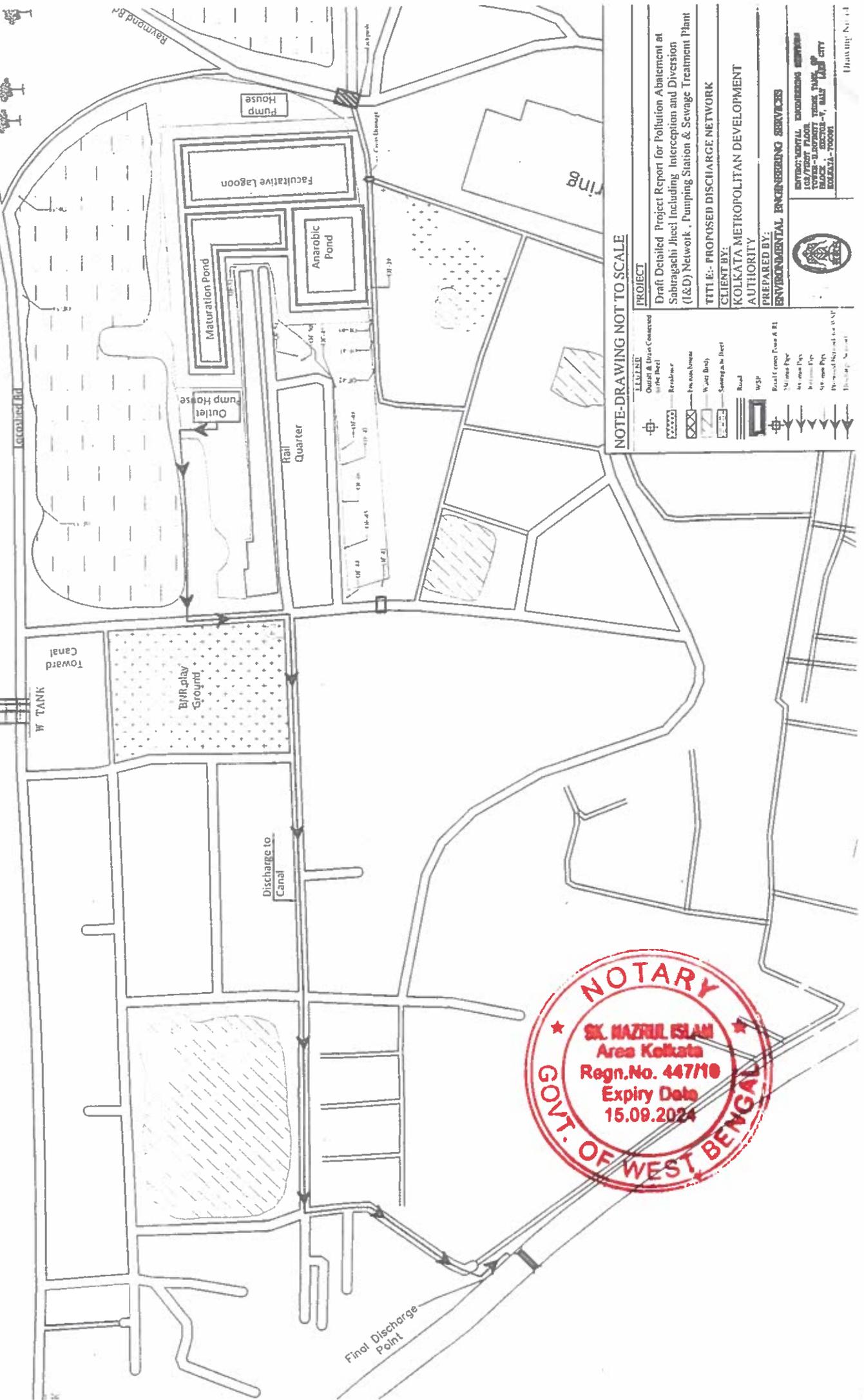
1. The Chief Executive Officer, KMDA.
2. The District Magistrate, Howrah.
3. The Project Director, WBSPMG.
4. The Superintending Engineer, North Circle, GAP Sector, KMDA.
5. The Executive Engineer, EB-I, GAP Sector, KMDA.



Chief Engineer
GAP Wing, W&S Sector, KMDA

DRAWING TITLE:- PROPOSED DISCHARGE NETWORK

- 10 -



NOTE-DRAWING NOT TO SCALE

PROJECT
 Draft Detailed Project Report for Pollution Abatement at Sabragachi Jheel Including Interception and Diversion (I&D) Network, Pumping Station & Sewage Treatment Plant

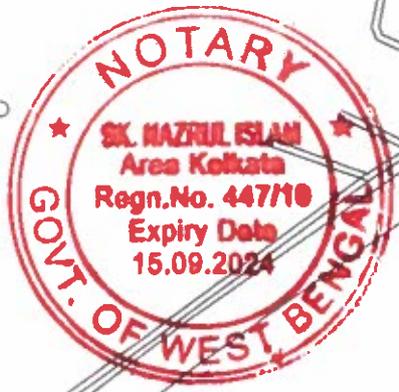
TITLE:- PROPOSED DISCHARGE NETWORK

CLIENT BY:
 KOLKATA METROPOLITAN DEVELOPMENT AUTHORITY

PREPARED BY:
 ENVIRONMENTAL ENGINEERING SERVICES

ADDRESS: 103/103A FLOOR, 103/103A STREET, TANKA, P.O. TANKA, DIST. KOLKATA - 700001

Drawing No.: 1





HOWRAH MUNICIPAL CORPORATION

4, MAHATMA GANDHI ROAD, HOWRAH – 711 101
Tel: (+91-33) 2638-3211-13, 2641-5218; Fax: (+91-33) 2641-5218/2214

- 11 - Annexure

R/3

No. 060/Gen (S.C. Cell)/Commr./2023-24

Dated : August 11, 2023.

The Member Secretary,
West Bengal Biodiversity Board,
Prani Sampad Bhawan (5th Floor),
LB-2, Sector – III, Salt Lake City,
Kolkata – 700106.

Sub : Engagement of specialized agency for Vegetation Management of Santragach Jheel & Surrounding Areas – Request there-of - Reg.

Ref : Final Order dated 04.07.2022 passed by the Spl. Bench of the Hon'ble N.G.T. in O.A. No. 06/2016/EZ – Subhas Dutta vs. State of West Bengal & Ors.

Madam,

This has reference to the final order passed by the Hon'ble N.G.T. in the above mentioned O.A. where-in the role of the West Bengal Bio Diversity Board was acknowledged for Vegetation Management of the Santragachi Wetland and further to order of your good office dated 18.11.2022 for engagement of Nature Mates – Nature Club, Kolkata for monitoring the vegetation management of the said wetland for another term which was culminated on 31.03.2023.

Since, such management is a regular affair on yearly basis, it is requested to kindly engage a specialized agency / NGO for up-keep and maintenance of the flora and fauna of the said Santragachi Jheel as per the scope of work mentioned in the solemn order of the Hon'ble NGT ibid like previous instance (Nature Mates – Nature Club), if not already done, keeping in view to make the water body ready for arrival of the migratory birds in the coming winter season. Further, it is submitted that due to lack of professional expertise to supervise the work of such agency, HMC may kindly be excused this time also to offer “ work done certificate” to the appointed agency for release of its payment please.

A line in confirmation is solicited.
Thanking you,

Yours faithfully



Jawar 11/8/23
Commissioner

Howrah Municipal Corporation
Dated : August 11, 2023.

Endt. No. 060 /1(8) /Gen (S.C. Cell)/Commr./2023-24

Copy forwarded for information to:

- 1) The Member Secretary, WBPCB, Paribesh Bhawan, Building 108, Block LA, Sector III, Bidhannagar, Kolkata – 700106;
- 2) Sr. Spl. Secretary, UD&MA Dept., Govt. of West Bengal, “NAGARAYAN”, DF – 8, Sector – I, Salt Lake, Kolkata – 700084;
- 3) The District Magistrate, Howrah;
- 4) The Divisional Railway Manager, S.E. Railway, Kharagpur;
- 5) The Secretary, HMC;
- 6) The OSD (Law), HMC - with request to keep apprise the Ld Counsel of the HMC in the instant OA;
- 7) The A.E. & OSD (Cons.), HMC – with request to keep liaison with the W.B. Bio Diversity Board and / or the appointed agency;
- 8) Dept. Guard File.

Howrah Municipal Corporation

Jawar 11/8/23
Commissioner



HOWRAH MUNICIPAL CORPORATION

4, MAHATMA GANDHI ROAD, HOWRAH - 711 101
Tel: (+91-33) 2638-3211-13, 2641-5218; Fax: (+91-33) 2641-5218/2214

Dated : December 22, 2022.

No. 103 /Gen (S.C. Cell)/Commr./2022-23

To,
The Secretary,
Nature Mates - Nature Club,
6/7, Bijoygarh, Jadavpur,
Kolkata - 700032.

Sub : Lack of Maintenance of Santragachi Wetland (Jheel), Howrah - Reg.

Sir,

Apropos of the above, enclosed please find herewith a copy of the report published in the Bartaman, Tuesday, 20.12.2022 on the captioned subject, contents of which are self-explanatory. As you have been entrusted to look after the job of "Vegetation Management" of the Santragachi Jheel, Howrah for 2022 by the West Bengal Biodiversity Board vide its order No 759/3K (Bio) - 6/2007(Pt.), dated 18.11.2022, a formal clarification against the veracity of allegations towards mismanagement of the said wetland, as brought out in the said report, may kindly be sent to the appointing authority with a copy to the under-signed for further required action at this end.

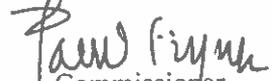
Needless to mention that any dereliction of the entrusted duty will be viewed very seriously.

Thanking you.

Encls: As Stated above.

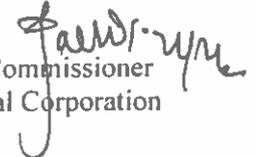
Endt. No. 103/1(8) /Gen (S.C. Cell)/Commr./2022-23

Yours faithfully


Commissioner
Howrah Municipal Corporation
Dated : December 22, 2022.

Copy forwarded for information to:

- 1) The Member Secretary, WBPCB, Paribesh Bhavan, Building 10A, Block LA, Sector III, Bidhannagar, Kolkata - 700106;
- 2) The Member Secretary, WB Biodiversity Board, Pranisampad Bhavan (5th Floor), LB - 2, Sector III, Salt Lake City, Kolkata - 700106;
- 3) The District Magistrate, Howrah;
- 4) The Divisional Railway Manager, S.E. Railway, Kharagpur;
- 5) The Secretary, HMC;
- 6) The OSD (Law), HMC - with request to keep apprise the Ld Counsel of the HMC in the instant OA;
- 7) The A.E. & OSD (Cons.), HMC - with request to keep liaison with the W.B. Bio Diversity Board and / or the appointed agency;
- 8) Dept. Guard File.


Commissioner
Howrah Municipal Corporation





- 13 -

RECEIVED
CONTENTS NOT VERIFIED
T.D 17/10/22 @ 4:37pm
COMMISSIONER'S OFFICE
H.M.C.

**Environment Department
GOVERNMENT OF WEST BENGAL**

PRANI Sampad Bhawan, 5th Floor, LB-2, Sector III, Salt Lake, Kolkata - 700 106
Ph.: (033) 2335 2742 (O), Fax : (033) 2335 0271, E-mail : acsenwb@gmail.com

Seeking
G.T. Dept (S.C. Cell)
File (Santragachi Jheel)
1/2
18/9

Memo No. 28/Psecy/Env/2022

Comp/Comm/6385/22-23
Date: 29/09/2022

To: The Principal Secretary,
Department of Urban Development & Municipal Affairs
Nagarayan, DF-8, Sector-I, Salt Lake City, Kolkata-700064

30-2022/22-70/General

Sub.: Funding for vegetation management of Santragachi Jheel

- Ref.: Letters of the Commissioner of Howrah Municipal Corporation -
- i) vide memo no. 18/Commr./21-22 dtd. 25.05.2021
 - ii) vide memo no. 052/Gn (S.C. Cell)/Commr./2022-23 dtd. 12.09.2022

Sir,

You are aware that the vegetation management of the Santragachi Jheel is carried out annually, in compliance to the order of Hon'ble NGT. The Commissioner, Howrah Municipal Corporation in his letter dtd. 25.05.2021 (referred above) had requested the Chairman of the Board to appoint an expert agency (like Nature Mates) for inside cleaning of Santragachi Jheel in order to comply with order of the Hon'ble Tribunal.

The Commissioner, Howrah Municipal Corporation vide his letter dtd. 12.09.2022 has again requested the Board to engage a specialised agency / NGO for upkeep and maintenance of the flora and fauna of the Jheel for the current year.

The agency Nature Mates - Nature Club had managed the vegetation of the Jheel in the last year, satisfactorily; the fund for which (Rs. 8,10,000/-) was provided by the SUDA. The said agency has again submitted a proposal for undertaking similar activities in the Jheel with a request for financial assistance of Rs. 8,45,600/-.

In this context, it is to request you to provide the financial support for undertaking this activity at the earliest, so that the work order can be issued to the agency for taking up the work. Copy of the proposal of Nature Mates - Nature Club along with the estimate is attached herewith for your perusal.

Thanking you,

Yours faithfully,

ROSHNI SEN
Principal Secretary to the Govt. of West Bengal

Digitally signed by ROSHNI SEN
Date: 2022.09.29 13:58:15
+05'30'

Copy forwarded for information to:
1. The Commissioner, Howrah Municipal Corporation, Mahatma Gandhi Road, Howrah- 711101.





- 14 -



WEST BENGAL BIODIVERSITY BOARD

(Department of Environment, Government of West Bengal)

Memo No.: 472/3K(Bio)-6/2007

Date: 09/09/2021

From Smt. Tripti Sah, IFS
Member Secretary

To The Secretary
Nature Mates-Nature Club 6/7,
Bijoygarh, Jadavpur, Kolkata — 700032

Sub: Approval of financial assistance for 'Vegetation management in Santragachi Wetland'.

Sir,

The Board conveys the approval of the above cited scheme and sanction one time financial assistance of Rs.8,10,000/(Rupees Eight Lakh Ten Thousand Only) for the vegetation management in Santragachi Wetland under the following terms and conditions:

A) Name of the Project:

Vegetation management in Santragachi Wetland.

B) Scope of the Project:

- 1) Removal of water hyacinth retaining 30% of the total area of the Jheel (33 acre);
- 2) Removal process of water hyacinth have to be done twice — once during monsoon and thereafter, during winters before the expected arrival time of the migratory birds;
- 3) Retained vegetation should be distributed and managed properly such as island periphery, near banks etc.;
- 4) To create at least 10 floating islands of various sizes (minimum 300 sq. ft.) with water hyacinth and other bio-materials keeping conducive conditions for the birds;
- 5) Monitoring and management of the vegetation have to be done upto 31st March 2022.

C) Area for implementation:

Santragachi Jheel, Howrah, West Bengal

D) Duration of the Project:

Ten(10) months (June 2021 to March 2022)

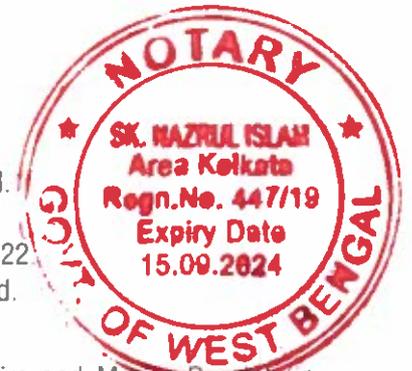
E) Financial Assistance:

- 1) Rs.8,10,000.00 (Rupees Eight Lakh Ten Thousand Only) inclusive all.
- 2) No additional payment will be made under this sanction.
- 3) The financial assistance to be utilized during the financial year 2021-22
- 4) The amount should be strictly utilized for the purpose it is sanctioned.

F) Payment Terms:

Payment shall be made by A/c. Payee cheque or through NEFT against Claim and Money Receipt (in advance), for which Bank A/c details is required.

- a) 50% of the project cost ie. Rs. 4,05,000.00 (Rupees Four Lakh Five Thousand Only) will be released as the 1st instalment.
- b) 30% of the project cost ie. Rs. 2,43,000.00 (Rupees Two Lakh Forty-Three Thousand only) will be released as the 2nd instalment subject to submission of a satisfactory progress report of Six (6)



Contd. to Page 2

months' activities upto December, 2021, through the Howrah Municipal Corporation's recommendation.

- c) Rest of the project cost i.e. Rs. 1,62,000.00 (Rupees One Lakh Sixty-Two Thousand Only) will be released after submission of the Final Report along with the Utilization Certificate and audited Statement of Expenditure for the entire amount of financial assistance for the project.

G) Other Terms & Conditions:

- The Board has no liability & responsibility for any recruitment/engagement for this project work.
- No instrumentation as well as infrastructural support will be extended by the Board.
- During the course of the project the terms & conditions of the Board should be maintained strictly.
- The data collected during the project, being the Board's property, its uses, reproduction for publication in any form will require prior approval from the Board; otherwise, the Board may take necessary action.
- the sanctioned amount should be utilized for the purpose, as stipulated in the submitted proposal. Purchase of any article during the course of the project should be adhered by the tender policy of the state government. Proper stock is to be maintained for the same. The Board may ask for submission of the article after termination of the project work as per discretion.
- Softcopy of the Report must accompany along with the hard copy.
- In case of dispute, if any, decision of the Member Secretary, West Bengal Biodiversity Board shall be final and binding.
- All materials & articles meant to be used in the project are to be made of eco-friendly materials, as far as possible.
- During the project work no disturbance or harm should be caused or alteration made in the habitat and its surroundings.
- The work should be performed with prior intimation and consultation with the Howrah Municipal Corporation.

H) Termination:

- West Bengal Biodiversity Board shall have the right to change the scope of work including termination of work as deemed fit in case of any breach of contract.
- If at any time it is noticed that the project is discontinued without prior intimation to the Board, the project may be cancelled without showing any further reason.

Kindly send an acceptance of this approval letter within 07 working days from the date of issuing this letter along with a Claim for releasing the sanctioned amount for the initiative.

Thanking you,

Yours sincerely,


(Member Secretary)

Date: /09/2021

Memo No.: /3K(Bio)-6/2007

Copy for kind information to

- Additional Chief Secretary, Department of Environment & Forests, West Bengal
- Director, SUDA, HB-305, AB Road, HC Block, Sector III, Salt Lake, Kolkata - 700 106,
- The Commissioner, Howrah Municipal Corporation, 4, Mahatma Gandhi Road, Kolkata - 711 101

(Member Secretary)

Camp/Commr /5633/22-23.



- 16 -

P-200

30-06/22-23/General



WEST BENGAL BIODIVERSITY BOARD
(Department of Environment, Government of West Bengal)

No.633a/3K(Bio)- 6/2007 (Pt)

Date: 06-09-2022

To
The Commissioner
Howrah Municipal Corporation
4, Mahatma Gandhi Road,
Howrah - 711 101

*ST. Supra (S.C. cell)
Put up with
Santragachi
file*

Secretary

*Please provide reply that
HMC has no expertise in the matter
and hence, answer is in no sense
to validate/deny the
report*

Sub: Santragachi Jheel & Surrounding areas.
Ref: Your letter no.30/Gen(S.C.Cell)/Commr /2022-23 dated 29.06.2022

Madam/Sir,

Inviting a reference to above, the undersigned would like to bring to your kind notice that the State Board had engaged Nature Mates Nature Club for vegetation management in Santragachi Wetland in 2021-2022 with financial support from SUDA. The said organization has submitted the final report to the State Board in support against completion of work assigned to them. A copy of the report was also forwarded to Howrah Municipal Corporation (HMC), as mentioned in the communication received from the said Agency.

The State Board is yet to receive any communication from HMC in the matter. In this regard you are requested to kindly validate the work done by Nature Mates Nature Club and share your approval to enable the State Board to initiate further proceedings in the matter in the current F.Y. 2022-2023.

Thanking you,

Yours faithfully,



(Signature)
Member Secretary
Bengal Biodiversity Board



HOWRAH MUNICIPAL CORPORATION

4, MAHATMA GANDHI ROAD, HOWRAH - 711 101
Tel: (+91-33) 2638-3211-13, 2641-5218; Fax: (+91-33) 2641-5218/2214

No. 052 /Gen (S.C. Cell)/Commr./2022-23
To,

Dated : September 12, 2022.

The Member Secretary,
West Bengal Biodiversity Board,
Prani Sampad Bhawan (5th Floor),
LB- 2, Sector - III, Salt Lake City,
Kolkata - 700106.

- 17 -

Sub : Engagement of specialized agency for Vegetation Management of Santragach Jheel & Surrounding Areas - Request there-of - Reg.

Ref : Final Order dated 04.07.2022 passed by the Spl. Bench of the Hon'ble N.G.T. in O.A. No. 06/2016/EZ - Subhas Dutta vs. State of West Bengal & Ors.

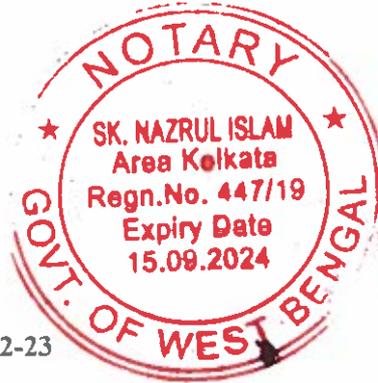
Madam,

This has reference to the final order passed by the Hon'ble N.G.T. in the above mentioned O.A. where-in the role of the West Bengal Bio Diversity Board was acknowledged for Vegetation Management of the Santragachi Wetland, copy of the relevant excerpt of the said Order is enclosed for kind perusal and ready reference please.

Since, such management is a regular affair on yearly basis, it is requested to kindly engage a specialized agency / NGO for up-keep and maintenance of the flora and fauna of the said Santragachi Jheel as per the scope of work mentioned in the solemn order of the Hon'ble NGT ibid like previous instance (Nature Mates - Nature Club), if not already done, keeping in view to make the water body ready for arrival of the migratory birds in the ensuing winter season. Further, it is submitted that due to lack of professional expertise to supervise the work of such agency, HMC may kindly be excused this time to offer "work done certificate" to the appointed agency for release of its payment please.

A line in confirmation is solicited.

Thanking you,



Yours faithfully

[Signature]

Commissioner

Howrah Municipal Corporation
Encls : As stated above.

Endt. No. 052/1(7) /Gen (S.C. Cell)/Commr./2022-23

Dated : September 12, 2022.

Copy forwarded for information to:

- 1) The Member Secretary, WBPCB, Paribesh Bhavan, Building 10A, Block LA, Sector III, Bidhannagar, Kolkata - 700106;
- 2) The District Magistrate, Howrah;
- 3) The Divisional Railway Manager, S.E. Railway, Kharagpur;
- 4) The Secretary, HMC;
- 5) The OSD (Law), HMC - with request to keep apprise the Ld Counsel of the HMC in the instant OA;
- 6) The A.E. & OSD (Cons.), HMC - with request to keep liaison with the W.B. Bio Diversity Board and / or the appointed agency;
- 7) Dept. Guard File.

[Signature]

Commissioner
Howrah Municipal Corporation

[Handwritten initials]